

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1007
TO BE ANSWERED ON 08.02.2022**

ESTABLISHMENT AND MAINTENANCE OF OLD AGE HOMES

**1007. SHRI UPENDRA SINGH RAWAT:
SHRI DEVENDRA SINGH BHOLE:
SHRI BHOLANATH (B.P. SAROJ):**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the existing guidelines/norms for establishment/ construction and maintenance of old age homes in the country;
- (b) whether the Government has made any assessment regarding the need of old age homes, if so, the details thereof and the action taken thereto;
- (c) the steps that have been taken by Government to provide health benefits and relief measures to the elderly persons; and
- (d) the budgetary allocation for old age homes and the amount that has been utilized till date?
- (e) whether there is a shortage of old age home in view of the increasing number of senior citizens in Uttar Pradesh, if so, the details thereof;
- (f) the number of old age home that have been opened/constructed in the country during the last three years, State-wise including the State of Uttar Pradesh and the number of elderly persons residing in each of these old age homes, location-wise; and
- (g) whether any fresh proposal for opening these old age homes are pending with the Government, if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a): The Ministry is implementing the Integrated Programme for Senior Citizens (IPSrC), a part of Atal Vayo Abhyuday Yojana (AVYAY) (formerly National Action Plan for Senior Citizens (NAPSrC)), under which financial assistance is provided to implementing agencies such as

NGOs/ Voluntary organizations (VOs) etc. for running and maintenance of, *inter alia*, senior citizen homes (Old Age Homes). The norms/guidelines laid down for running and maintenance of old age homes under IPSrC are given at **Annexure I**.

(b): A survey has been conducted online through e-Anudaan portal to assess whether at least one Senior Citizen Home in each district is available across the Country. A notification dated 12.07.2021 was issued for inviting applications from the eligible organization for 104 GAP districts under the scheme.

(c): Norms have been prescribed in the scheme for treatment and care of the residents including their health in Senior Citizen Homes for which grant-in-aid is provided. Under IPSrC, financial assistance is also given for maintenance of Continuous Care Homes for senior citizens afflicted with Alzheimer's/ Dementia.

(d): The budgetary allocation for IPSrC is Rs. 272.00 crore for the financial year 2021-22 and revised budgetary allocation is Rs. 150.00 crore. Out of which Rs. 44.80 crore has already been released.

(e) & (f): As per Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act 2007, State Governments may establish and maintain old age homes beginning with at least one in each district to accommodate indigent senior citizens. The State/UT wise, District-wise including Uttar Pradesh details of number of Senior Citizen Homes/Old Age Homes opened and number of elderly persons residing in these old age homes during the last three years are given at **Annexure-II**.

(g): The applications for opening new old age homes received with respect to the notification dated 12.07.2021 have been scrutinized.

Annexure referred to in reply to Parts (a) of Lok Sabha Unstarred Question No. 1007 on Establishment and Maintenance of Old Age Homes, to be answered on 08.02.2022

Standards Norms for Old age homes

1. **Land-** The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.

2. **Living Space** -The old age home shall have minimum area per resident as per the following norms:

- (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
- (ii) There shall be a separate bed for each resident
- (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
- (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)

3. **Facilities** - Every institution being funded under this scheme shall have further the following facilities:

- (i) Residential area comprising rooms/dormitories-separately for men and women;
- (ii) Adequate Safe drinking water and for ancillary purposes
- (iii) Electricity, fans and heating arrangement for residents (as necessary);
- (iv) Kitchen-cum-store and office;
- (v) Dining hall;
- (vi) Recreation facilities, television, newspaper and an adequate collection of books;
- (vii) Activities for keeping the residents productively occupied;
- (viii) First aid, sick bay and primary healthcare facilities.
- (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.

4. **Operational Standards:** Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:

- **Nutrition** – adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.
- **Medical facilities/ Medicare-** The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination

with the District Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care

- **Recreation** – At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)- religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
- Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.
- **Security**- necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- **Clothing** – Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- **Rooms** – Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- **Bathrooms and toilets** –Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- **Hygiene and Sanitation**- All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

Annexure referred to in reply to Parts (f) of Lok Sabha Unstarred Question No. 1007 on Establishment and Maintenance of Old Age Homes, to be answered on 08.02.2022

State-wise details of new projects of Sr. Citizen Homes (Sr.CH) financially assisted under IPSrC during the last 3 years :

1. 2018-19

Sl. No.	State	Districts	No. of Sr.CHs	No. of beneficiaries
1	Maharashtra	Aurangabad	1	50
2	Tamil Nadu	Thoothukudi	1	25
		Krishnagiri	1	25
	Total		3	100

2. 2019-20

Sl. No.	State	Districts	No. of Sr.CHs	No. of beneficiaries
1	Arunachal Pradesh	Siang	2	75
2	Assam	Barpeta	1	25
		Odalgi	1	25
		Kamrup Metropolitan	2	70
		Lakhimpur	1	50
		Goalpara	2	75
		Dhemaji	1	25
3	Gujarat	Mehsana	1	25
4	Haryana	Ambala	1	25
5	Karnataka	Dharwad	1	50
		Chamrajnagar	1	25
		Yadgir	1	50
6	Madhya Pradesh	Damoh	1	25
7	Maharashtra	Bhandara	1	50
		Gondia	1	25
8	Odisha	Nabarangapur	1	50
		Balangir	1	50
		Rayagada	1	50
		Puri	1	50
9	Rajasthan	Jodhpur	1	25
		Sawai Madhopur	1	25
		Sikar	1	25
10	Tamil Nadu	Chennai	1	50
11	Telangana	Nirmal	1	25
	Total		27	970

3. 2020-21

Sl. No.	State	District	No. of Sr.CHs	No. of beneficiaries
1	Arunachal Pradesh	East Siang /Siang	1	50
		West Siang	1	50
2	Assam	Baksha	1	25
		Bongaigaon	1	50
		Chirang	1	50
		Dibrugarh	1	25
		Dima Hasao	1	50
		Karbi Anglong	1	50
		Kokrajhar	1	50
		Nalbari	1	50
		Tinsukia	1	50
		West Karbi	1	50
3	Chhattisgarh	Balrampur	1	50
		Bilaspur	1	50
		Raigarh	1	50
		Raipur	1	50
		Sarguja	1	50
4	Delhi	North West	1	50
5	Goa	North Goa	1	50
		South Goa	1	50
6	Gujarat	Banaskantha	1	50
		Dang	1	50
		Gir Somnath	1	25
		Junagarh	1	25
		Morbi	1	50
		Patan	1	50
		Tapi	1	50
7	Haryana	Gurgaon	1	25
		Jhajjar	1	25
8	Jharkhand	Paschim Singhbhum	1	50
		PurbiSinghbhum	1	50
9	Karnataka	Bagalkot	1	50
		Koppal	1	50
		Mysuru	1	25
		Raichur	1	50
		Uttar Kannada	1	50
10	Madhya Pradesh	Agar Malwa (SR)	1	25
		Barwani	1	50
		Hoshangabad	1	50
		Mandla	1	50
		Narsingpur	1	25
		Panna(SR)	1	25

		Ratlam	1	50
		Seoni	1	50
11	Meghalaya	Ri Bhoi	1	50
		West Jaintia Hills	1	50
12	Mizoram	Kolasib	1	25
		Lunglei	1	25
13	Nagaland	Dimapur	1	50
14	Rajasthan	Alwar	1	50
		Bharatpur	1	50
		Bhilwada	1	50
		Bundi	1	50
		Dausa	1	50
		Jaipur	1	50
		Udaipur	1	50
15	Tamil Nadu	Coimbatore	1	25
		Dharampuri	1	50
		Kallakurichi	1	25
		Kanchipuram	1	25
		Ranipetai	1	25
		Tenkasai	1	50
		Tirupatur	1	50
16	Uttar Pradesh	Balia	1	50
		Balrampur	1	25
		Banda	1	50
		Chandoli	1	25
		Chitrakoot	1	50
		Gautambudh Nagar	1	25
		Jhansi	1	50
		Kaushambi	1	50
		Lalitpur	1	50
		Mahoba	1	50
		Moradabad	1	25
		Sant Ravidas Nagar	1	50
		Sitapur	1	25
		Unnao	1	50
17	West Bengal	Coochbehar	1	50
		Dakshin Dinajpur	1	50
		Malda	1	50
		Murshidabad	1	50
		North 24-Pargana	1	50
		Paschim Bardhman	1	50
		Uttar Dinajpur	1	25
	Total		84	3650

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